

श्री अटल बिहारी वाजपेयी : जब आपने मॉडल डिटेक्टर लागू किया, तब फाटक बन्द नहीं थे। अब नयी व्यवस्था हो गई कि फाटक बन्द कर दिए।

अध्यक्ष महोदय : आप मेरे पास आकर बात कर लीजिए और जो कहेंगे कर दूंगा। मैं आपके कथनानुसार चलूंगा। मैं अपने लिये थोड़े ही करठा हूँ, आपके लिए करता हूँ।

(Interruptions)

MR. SPEAKER : Give it to me. I will look into it. Let me understand it...

SHRI KRISHNA CHANDRA HALDER : After half an hour...

MR. SPEAKER : What sort of person are you? I beseech to you to come to me and that we shall look into the matter. But you are going on like this...

SHRI KRISHNA CHANDRA HALDER : I am going to meet you...

MR. SPEAKER : There should be certain decency and decorum. Nothing is going on record. Let him say whatever he wants to.

(Interruptions)\*\*

\*श्री अब्दुल रशीद काबुली (श्रीनगर) : अध्यक्ष जी, आप मेरी बात सुन लें, मैं आपका प्रोटेक्शन चाहूंगा। कांग्रेस पार्टी की मीटिंग में ग्रिनियन मिनिस्टर श्री ए० बी० ए० गनी खान चौधरी ने कहा है :

"that the Congress is going to dump the Jammu & Kashmir and West Bengal Government...."

شری محمد الرشید کابل (کریٹر)

ادھیکیس بی آپیری

بات سن لیں میں آپ کا پروٹیکشن

جاہوں گا - کانگریس پارٹی کی میٹنگ

میں یونین منسٹر شری اے بی اے

فحشی خاں چودھری نے کہا ہے

"that the Congress is going to dump the Jammu & Kashmir and West Bengal Government..."

अध्यक्ष महोदय : आप अपनी मीटिंग में पार्टी की कुछ करो उसको यहां नहीं उठा सकते।

Nothing goes on record.

(व्यवधान)\*\*

12.22 hrs.

### PAPERS LAID ON THE TABLE

National Cadet Corps (Amendment) Rule, 1983

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO) : I beg to lay on the Table a copy of the National Cadet Corps (Amendment) Rules, 1983 (Hindi and English versions) published in Notification No. S.R.O. 9 in Gazette of India dated the 7th January, 1984, under sub-section (3) of section 13 of the National Cadet Corps Act, 1948. [Placed in Library. See No. LT-7768/84].

Reviews on and Annual Report of Chemicals and Allied Products Export Promotion Council, Calcutta and Plastics and Linoleums Export Promotion Council, Bombay for 1982-83 and Statement showing reasons for not laying the Annual Report and Audited Accounts of Tea Board for 1982-83 in time.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Chemicals and Allied Products Export Promotion Council, Calcutta, for the year 1982-83 along with Audited Accounts.

(ii) A copy of the Review